## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 38/2017 In T.P. No. 22 & 23/NCLT/AHM/2017 (New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER OF THE HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017

Name of the Company:

CPL Holding Pvt. Ltd. With IRM Brands Put Lto

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. NAVIN K PAHWA

ADY. PETITIONER

**ORDER** 

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Heard Learned Counsel for Petitioner.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of May, 2017.